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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 503/2022 and C.M. No. 38224/2022

ANITA JAIN AND ORS

..... Appellant

Through: Mr. Harshit Aggarwal and Mr. Vidit

Garg, Advocates.

versus

ANIL JAIN AND ORS

..... Respondent

Through: Mr. Mandeep Singh Vinaik and Ms.

Anjali Sharma, Advocates for

Respondent No.1.

Mr. Rajeev Mishra, Advocate for

Respondent No.2 and 3.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE YASHWANT VARMA

> ORDER 27.01.2023

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The Registry has pointed out that notice to the Respondent No.1 has not been served as he is no more. Learned Counsel for Appellant prays for four weeks' time to file an appropriate application for bringing the Legal Representatives (LRs) on record.

List on 18.05.2023.

SATISH CHANDRA SHARMA, CJ

YASHWANT VARMA, J

JANUARY 27, 2023/aks